

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-4266/2015**

**New Delhi this the 11<sup>th</sup> day of May, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Sudhir Kumar Jaiswal (UR)  
Total 121 marks  
Aged about 32 years  
S/o Sh. Kanhaiya Lal Jaiswal  
R/o Vill : Maldah,  
PO : Haldiram Pur,  
Distt : Ballia, UP  
... Applicant

**(By Advocate : None)**

Versus

1. Govt. of NCT of Delhi,  
Through the Chief Secretary,  
Delhi Sachivalaya, Delhi.
2. The Secretary cum Commissioner (Labour)  
Labour Department, GNCT of Delhi  
5, Sham Nath Marg, Delhi 54.
3. Delhi Subordinate Services Selection Board  
Through its Chairman  
Govt. of NCT of Delhi  
F-18, Karkardooma  
Institutional Area, Delhi 92
4. Rajesh Kumar (UR)  
Total 114 Marks  
Roll No.06310664  
S/o Sh. Shiv Narain Singh
5. Manish Kumar Thakur (UR)  
Total 99 Marks  
Roll No. 06311289,  
S/o Sh. Binod Narayan Thakur  
... Respondents

**(By Advocate : Mr. Shashwaj Singh Gaur  
Mr. Pradeep Singh Tomar with Ms. Sangita Rai)**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

None for the applicant. Even on the last date the applicant was not present. It, therefore, appears that the applicant is no longer interested in

pursuing this OA any further. Accordingly, the same is dismissed for default of appearance and for non prosecution.

**(Raj Vir Sharma)**  
**Member (J)**

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**(Shekhar Agarwal)**  
**Member (A)**